

ITEM NO.10

Court 9 (Video Conferencing)

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).3174/2021

(Arising out of impugned final judgment and order dated 18-12-2020 in RFA No.131/2020 passed by the High Court Of Kerala At Ernakulam)

DR. N. GOPAKUMAR

Petitioner(s)

VERSUS

P. ANIL KUMAR & ANR.

Respondent(s)

Date : 21-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Dr. S. Gopakumaran Nair, Sr. Adv.  
Mr. T. G. Narayanan Nair, AOR  
Ms. Priya Balakrishnan, Adv.  
Mr. Sooraj T. Elenjickal, Adv.  
Mr. Aswin Kumar M.J., Adv.

For Respondent(s) Mr. Anoop Bhaskar, Adv.  
Mr. Sriram P., AOR

UPON hearing the counsel the Court made the following  
O R D E R

List in the next week.

(ARJUN BISHT)  
(COURT MASTER (SH)

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS